

**Central Administrative Tribunal
Principal Bench**

**RA No. 15/2018 in
OA No. 126/2017**

MA No. 285/2018
MA No. 286/2018
MA No. 287/2018

New Delhi, this the 14th day of September, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Chairman cum Managing Director,
Delhi Transport Corporation,
DTC Headquarters,
IP Estate, New Delhi-110002
2. Regional Manager cum Appellate Authority,
Through CMD-DTC,
DTC Headquarters,
IP Estate, New Delhi
3. The Depot Manager,
Delhi Transport Corporation,
Hari Nagar Depot II, New Delhi - Review Applicants

(By Advocate: Mr. Umesh Joshi)

Versus

Shri Mohan Bir (Ex-Driver, DTC)
S/o Shri Tale Ram,
Driver Badge No.24552, T.No.66542,
R/o Village Sarang Pur,
PO Malik Pur, New Delhi-110073

- Respondent

(By Advocate: Mr. FK Jha)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J):

When this RA is taken up for hearing, learned counsel appearing for the review applicants, on instructions, seeks leave to withdraw the same. Accordingly, RA is dismissed as withdrawn. Pending MAs, if any, also stand disposed of.

**(Nita Chowdhury)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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